

## File No. 10/03/2017-NCLT राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 31<sup>st</sup> July 2017

## ORDER

There shall be Special Principal Bench on 16.8.2017 to 18.8.2017 to attend the matters listed before Hon'ble President Chief Justice Shri. M.M. Kumar and Ms Deepa Krishan, Member (Technical). The Special Principal Bench shall comprise of:

## Special Principal Bench at NCLT, New Delhi

- 1. Chief Justice Shri. M.M. Kumar, President
- 2. Sh. R. Varadharajan, Member (Judicial)

Shri R. Varadharajan, Member (Judicial) shall first take up the matters of the Principal Bench and then attend the matters of their own Single Bench.

This is in partial modification of Order of even number dated 22.05.2017.

By Order of the National Company Law Tribunal.

(Shiv Ram Bairwa) Registrar, NCLT Telephone: 24363451

## Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Gauhati/Hyderabad.
- 5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
- 6. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 7. NCLT web site/ Notice Board.
- 8. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 13. Bar Council, New Delhi/Mumbai.